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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

# + <u>W.P.(C) 4827/2024</u>

# ABHISHEK YADAV

Through:

.....Petitioner Ms. Mansi Sood, Ms. Nimisha Menon and Ms. Ragini Nagpal, Advs.

versus

### DELHI STATE LEGAL SERVICES AUTHORITY & ANR.

Through:

.....Respondents

Dr Amit George with Mr Adhishwar Suri, Mr A Bhaumik, Ms Suparna Jain and Mr Shashwat Kabi, Advs. for R-1

Ms Aditi Mohan, Standing Counsel, Registrar General, DHC with Mr. Puru Lekhi, Adv.

# CORAM:

### HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL <u>O R D E R</u> 04.07.2024

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# [Physical Hearing/Hybrid Hearing (as per request)]

1. List on 16.07.2024, at 04:15 PM.

# **RAJIV SHAKDHER, J**

# AMIT BANSAL, J

JULY 4, 2024/ds

Click here to check corrigendum, if any

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